Setting up of Industrial Parks

1874. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is contemplating on setting up of Industrial Parks in various parts of the country;
 - (b) if so, the details thereof; and
- (c) whether any places have been identified so far for establishing these Industrial Parks in Jharkhand?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) 'Industrial Park Scheme' was notified by Department of Industrial Policy and Promotion (DIPP) *vide* notification No.12(4)/2001-IP and ID dated 1st April, 2002 and the Scheme ended on 31st March, 2006. The Department used to accord approval to those undertakings which had developed industrial parks for availing benefits under Section 80-IA of Income Tax Act, 1961. The scheme did not involve setting up of any industrial park in public sector.

For upgradation of industrial infrastructure in Industrial Estates/Parks/Areas, DIPP notified a scheme 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' in July, 2013.

- (b) 21 project proposals have been accorded 'In-principle' approval under 'MIIUS'. The details of these projects are mentioned in Statement (See below).
- (c) Two projects at Devipur Industrial Area in District Devghar and Tupudana Industrial Area in District Ranchi have been accorded 'in principal' approval under 'MIIUS' in the State of Jharkhand and these are also included in Statement.

Statement

List of Projects which were accorded 'In-principle' approval under MIIUS

| Sl. No. | Name and location of the Project | State | Project Cost | Central Grant | Date of In-Principle |
|------------|-------------------------------------|-----------|-----------------|------------------|----------------------|
| 1 | 2 | 3 | 4 | 5 | Approval 6 |
| 1. | Devipur Industrial Area, Devghar | Jharkhand | 105.00 | 27.36 | 13.06.2014 |

| Written Answers to | | [10 December, 2014] | | Unstarred Questions 131 | |
|--------------------|---|---------------------|---------|-------------------------|------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 17. | Industrial Area, Ujjaini, Dhar | MP | 43.74 | 12.08 | 23.07.2014 |
| 18. | Angul Aluminium Park, Angul | Odisha | 172.55 | 43.01 | 13.06.2014 |
| 19. | Punjab Small Industries and Export Corporation Ltd. (PSIEC) Estate, Patiala | Punjab | 58.71 | 16.58 | 24.06.2014 |
| 20. | Paddy Processing Cluster, Ranga Reddy | Telangana | 135.93 | 45.29 | 10.07.2014 |
| 21. | Pashamylaran Industrail Area, Medak | Telangana | 80.00 | 26.47 | 25.08.2014 |
| | Total | | 1639.72 | 549.80 | |

Discussion in WTO on welfare of agricultural sector

1875. SHRI DARSHAN SINGH YADAV:

SHRI K.C. TYAGI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any discussion has been taken recently in World Trade Organisation (WTO) on the issue of the welfare of agricultural sector;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The focus of the ongoing Doha Round of trade negotiations in the World Trade Organization is 'development'. The Doha Development Agenda (DDA) envisages disciplines on and reductions in trade-distorting agricultural subsidies with special and differential treatment for developing countries. At a Ministerial Conference of the WTO in Bali, Indonesia in December 2013, decisions were taken on some of the issues in the DDA. Decisions in the area of agriculture relate to public stockholding for food security purposes, agricultural quotas, export competition and cotton.